

are allocated to the various Railway Projects, approved and included in the Railway Budget on year to year basis. This work has not been approved and included in the Railway Budget 1990-91 and hence no funds have been allocated to it.

(b) Does not arise.

Crash of Helicopters

6224. SHRI R.N. RAKESH
SHRI MANIKRAO HODLYA
GAVIT
SHRI HARIKEWAL PRASAD:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the number of air accidents involving aircraft and helicopters of national carriers which occurred during the last three years;

(b) the total number of people killed and injured in each accident;

(c) the amount of compensation paid to the victims;

(d) the steps being taken to check such air accidents;

(e) the number of accidents in which Report of Inquiry has been submitted and the number which are under considerations; and

(f) the time by which the Inquiry Report of all the accident cases will be submitted to Government.

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (f). Since 1987 there have been 14 accidents of aircraft and helicopters of national carriers as follows:

1. Accident to Vayudoot of. 27 at Coocn Bohar on 6.7.87
(No fatality/Serious injuries)
2. Accident to IA B-737 at Bangalore on 1.11.87
(No fatality/Serious injuries)
3. Accident to IA B-737 at Delhi on 19.6.88
(No fatality/serious injuries)
4. Accident to Vayudoot dornier aircraft at Guna on 20.6.88
(No fatality/serious injuries)
5. Accident to PHL helicopter at Sanjichat on 14.7.88
(Fatality: 10)
(Serious injuries: Nil)
6. Accident to IA B-737 aircraft at Baroda on 19.7.88
(No fatality/serious injuries)
7. Accident to PHL Dauphin helicopter near Pondicherry on 12.8.88
(Fatality: 10)
(Serious injuries: Nil)
8. Accidents to Vayudoot aircraft at Aurangabad on 22.9.88
(No. fatality/serious injuries)
9. Accident to IA B-737 at Ahmedabad on 19.10.88
(Fatality: 133)
(Serious injuries: 2)
10. Accident to Vayudoot F-27 aircraft at Gauhati on 19.10.88
(Fatality: 34)
(Serious injuries: Nil)
11. Accident to PHL National Helicopter at Kohima on 7.2.89

- (Fatality: 2)
(Serious injuries: Nil)
12. Accident to Vayudoot Dornier aircraft near Indapur on 23.9.89
(Fatality: 11)
(Serious injuries: Nil)
13. Accident to PHL Dauphin helicopter near Patna on 15.12.89
(Fatality: 7)
(Serious injuries: Nil)
14. Accident to IA A-320 at Bangalore on 14.2.1990
(Fatality: 92)
(Serious injuries: 42)

An amount of Rs. 573.45 lakhs has been paid to victims /their next of kings to so far. Eleven inquiry reports have so far been received, out of which 10 have been accepted and one is under consideration of the Government. Inquiry reports in case of last three accidents are awaited. These reports

are likely to be submitted to Government in next few months. The recommendations made by Inquiry Committees/inspectors of Accidents are implemented to prevent recurrence of such accidents.

LPG Consumers with one Agency

6225. SHRI RAM NAIK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of LPG customers prescribed by the Indian Oil Corporation for one cooking gas agency:

(b) whether cash and carry scheme is followed by the LPG agencies; and

(c) if not, the reasons therefor?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The ceiling limit fixed by the government on the monthly refill sales of a distributor is as follows:

<i>Sl. No.</i>	<i>Towns/cities with population</i>	<i>No. of refills per month</i>
1	2	3
1.	Upto 10 lakhs	4,000
2.	Between 10 lakhs to 20 lakhs	5,000
3.	Between 20 lakhs to 40 lakhs	6,000
4.	Delhi, Madras and Calcutta	6,500
5.	Bombay	8,000

However, in respect of towns with a population of less than 10 lakhs, the existing dealer/dealers are allowed to absorb the wait-listed persons till such time as opening

of another viable distributorship becomes feasible, or till 5000 refills are reached, whichever is earlier. Cooperative Societies are exempted from the above ceilings. Further,